

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 118 of 2011

Dated: 25th January, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

In the matter of:

Uttar Haryana Bijli Vitran Nigam Limited & Anr. ... Appellant (s)

Versus

Haryana Electricity Regulatory Commission ... Respondent (s)

Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishal Anand

Counsel for the Respondent (s) : Ms. Shikha Ohri for R-1
Mr. Pradeep Dahiya

ORDER

On the prayer of learned counsel for the parties, matter is adjourned for hearing on **2nd February, 2012.**

(V.J. Talwar)
Technical Member
rkt

(P.S. Datta)
Judicial Member